

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00036/2019

IN

ORIGINAL APPLICATION NOs.170/00300/2019

DATED THIS THE 2nd DAY OF DECEMBER 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

1. Doordarshan Program Professionals' Association (DDPA)
Represented by its General Secretary
Sri.P.J.Francis, S/o Late P.V.Joseph
Aged 56 years, working as
Cameraman Grade-I
Doordarshan Kendra
P.B.Marg, Worli
Mumbai-400 030.

2. I.S.Ramakrishna
S/o Late L.S.Shankar Jois
Aged 57 years, working as
Cameraman Grade-I
Doordarshan Kendra
J.C.Nagar, Bengaluru-560 006.
Residing at No.4, 3rd Cross
'A' Sector, Amruthanagara
Sahakaranagara Post
Bengaluru-560 092.

.....Petitioners

(By Advocate Shri A.R.Holla)

Vs.

1. Sri Amit Khare,
Secretary,
Ministry of Information and
Broadcasting ,
Shastri Bhavan, Dr.RP .Road,
New Delhi - 110 001

2. Sri Shashi Shekar Vempati,
The Chief Executive Officer,
Prasar Bharati Broadcasting
Corporation of India
P.T.I. Buildings,
Parliament Street,
New Delhi – 110 001.

3. Smt. Supriya Sahu,
The Director General,
(Doordarshan),
Prasar Bharati Broadcasting
Corporation of India
Doordarshan Bhavan,
Copernicus Marg,
New Delhi - 110 001

... Respondents

(By Shri M.V. Rao,.. Sr. Panel Counsel)
(By Shri SM.Arif,.. Advocate)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Shri SM.Arif submits that we have now disposed off the OA itself directing that the applicants can approach the Hon'ble High Court for appropriate relief and the matter is now in seisin of the High Court. Therefore, it will not be proper for us to take up this responsibility. Therefore, Contempt Petition is dismissed, but with liberty. Notices are discharged. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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